

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

3  
CA(CAA) No.522/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>th</sup> December 2017, 10.30 A.M

Name of the Company	Magma Fincorp Limited & Anr		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MS. NEHA SOMANI, Pcs  
2. MR. RAJ KR. BANTHIA, Pcs  
3. MS. BIDISHA ACHARI, Pcs

Applicants  
Somani  
15/12/2017

**ORDER**

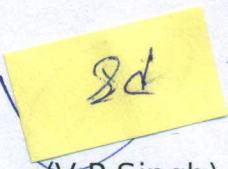
Ld. Pr. CS for the petitioners is present.

Petitioners have not filed the affidavit regarding the concerned regulatory authorities.

Petitioners are directed to file affidavit stating therein the concerned regulatory authorities within 7 days from today.

List on 05/01/2018.

  
(Jinan K.R.)  
Member (J)

  
(V.P. Singh)  
Member (J)